

Buffer stock of foodgrains

184. SHRI SUBHASH PRASAD YADAV: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the buffer stock of foodgrains with FCI and other stocking bodies;
- (b) whether a ban was imposed on their export;
- (c) if so, the details thereof;
- (d) whether Government proposes to lift the ban on exports;
- (e) if so, the reasons therefor; and
- (f) the measures to check possible price rise of such essential commodity?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) The stock of wheat and rice in the Central Pool held by Food Corporation of India and State agencies reported by FCI, as on 1.6.2009 was 331.22 lakh tonnes and 204.03 lakh tonnes respectively.

(b) and (c) Yes, Sir. There is ban on wheat exports since February, 2007 whereas export of non-basmati rice was banned with effect from 1.4.2008.

(d) to (f) Decision regarding lifting of ban on export of wheat and non-basmati rice would be taken by Government only after reviewing the production, procurement, Central Pool stocks and the likely impact on the open market prices.

Establishment of AIIMS in Chhattisgarh

†185. SHRI SHREEGOPAL VYAS:
SHRI BALAVANT ALIAS BAL APTE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the target of establishing 'AIIMS' in Chhattisgarh and to what extent targets has been achieved;
- (b) whether it is being delayed; if so, the reasons therefor; and
- (c) whether State Government has given required co-operation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Government approved the proposal for setting up of AIIMS-like institution in Chhattisgarh along with 5 such institutions in other States on 16.3.2006 with the time frame for completion of the project in three years from the start of construction. Design-DPR Consultant appointed for preparation of Designs and Detailed Project Report (DPR) for AIIMS, Raipur (Chhattisgarh), in

†Original notice of the question was received in Hindi.

October, 2007. Project Consultant appointed in March, 2008. Lay-out Master Plan approved in March 2008 and Preliminary Architectural Design approved in May, 2008. Project Management Committee (PMC) reviewed the DPR along with revised cost estimates, in February 2009 and the same is under examination of the appraising authorities.

Construction of residential complex of AIIMS, Raipur (Chhattisgarh), has been taken up as a separate activity and civil work started in September, 2008.

(b) The process for setting up of the institutions was initially delayed due to failure of bids for selection of single Project Consultant and prototype architectural design for all the six AIIMS-like institutions. Several methodological changes were made to ensure better bid response and the whole process had to be initiated de novo in December, 2006. There has also been delay in finalization of DPRs.

(c) Yes.

Rural Health Mission Yojana

†186. SHRI SHREEGOPAL VYAS:
SHRI BALAVANT ALIASBAL APTE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the State-wise details of the provisions made under Rural Health Mission Yojana in the Eleventh Five Year Plan for Naturopathy and Yoga therapy and its practitioners;

(b) the extent to which provisions have been availed against the provision made, and the State-wise details thereof; and

(c) whether there is any plan for deliberation on this issue at the national level?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The details of the provisions made under the National Rural Health Mission (NRHM) by the Department of Health and Family Welfare for promotion of AYUSH health care facilities comprising of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy for the years 2007-08, 2008-09 and 2009-10 of the Eleventh Five Year Plan state-wise are given in the Statement-I (See below). No separate allocation is made for Yoga and Naturopathy.

The funds provided under NRHM are being supplemented under the Centrally Sponsored Scheme of Hospitals and Dispensaries. Details of funds released by the Department of AYUSH under the scheme statewise during 2007-08, 2008-09 and 2009-10 are given in Statement-II (See below). Besides the above, assistance is also being released for Yoga and Naturopathy to State owned institutions and non-profit making organizations under the scheme. Details of fund released so far during Eleventh Plan are given in Statement-III (See below).

(c) The Department of AYUSH has also taken steps for promotion of Yoga and Naturopathy through Special Public Campaigns at the National/State levels.

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